

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated Shillong 2<sup>nd</sup> November, 2021.

NO.HCM.II/123/2015/Pt/Estt./ : It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare **11<sup>th</sup> November, 2021** as a local holiday for the High Court and Subordinate Court in East Khasi Hills District on account of "**Nongkrem Dance**" and **12<sup>th</sup> November, 2021** for the High Court and all Subordinate Courts in the State of Meghalaya on account of "**Wangala Festival**".

By Order,

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/Pt/Estt./<sup>3212A</sup> Dated Shillong 2<sup>nd</sup> November, 2021.

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
4. The Commissioner and Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information.
5. The Private Secretary to the Advocate General of Meghalaya, Shillong for favour of information.
6. The Registrar (Judicial Service), High Court of Meghalaya for favour of information.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of information.
8. The Director, Meghalaya State Judicial Academy, Shillong for favour of information.
9. All District & Sessions Judges, Meghalaya for favour of information.
10. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of information.
11. All Joint Registrars/Deputy Registrars/Assistant Registrars High Court of Meghalaya, Shillong for favour of information.
12. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of information.
13. The Chief Librarian, High Court of Meghalaya, Shillong for favour of information.
14. The Central Government Standing Counsel, Shillong for favour of information.
15. The Assistant Solicitor General, Shillong for favour of information.
16. The Protocol Officer, High Court of Meghalaya, Shillong for favour of information.
17. The President/Secretary, all Bar Associations in the State for favour of information.
- ✓ 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
19. All Superintendents, High Court of Meghalaya, Shillong for favour of information.
20. Notice board.
21. Office File.

REGISTRAR GENERAL

for